

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1407
ANSWERED ON 09/12/2025**

CONSTRUCTION OF FOOTBRIDGES AND CULVERTS

1407. Dr. LataWankhede:

Shri AtulGarg:

Shri Rajesh Verma:

Smt. Shambhavi:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and the number of footbridges and culverts constructed in rural areas during the last five years, State and year-wise;**
- (b) the details of funds allocated, sanctioned, disbursed and expended under rural development and connectivity schemes specifically for small bridges and culverts since 2020, State and year-wise;**
- (c) the details of the steps taken by the Government to construct footbridges and culverts in rural areas to improve year-round connectivity;**
- (d) the details of the steps taken by the Government under rural connectivity schemes for the identification and prioritization of footbridge and culvert projects;**
- (e) the details of the steps taken by the Government to map vulnerable river and stream crossings in villages lacking permanent footbridges or culverts; and**
- (f) whether the Government is considering making maintenance of rural footbridges and culverts mandatory under Gram Panchayat infrastructure responsibilities, if so, the details thereof?**

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a) to (f): The primary objective of the Pradhan Mantri Gram Sadak Yojana (PMGSY) is to achieve single all-weather road connectivity for eligible rural habitations, making the road network operable throughout the year. There is no specific provision within the scheme for the construction of standalone pedestrian footbridges. The construction of the road network, however, must include necessary culverts and cross-drainage (CD) structures wherever the same is necessary. It is ensured that adequate numbers and types of CD works, including culverts and causeways, are provided based on site requirements ascertained through necessary investigation and detailed in the Detailed Project Report (DPR). Long Span Bridges can also be provided wherever deemed necessary as part of the road alignment.

The details of road length constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY), State-wise & year-wise, may be seen at <https://pmgsy.dord.gov.in/> -> Progress Monitoring -> Financial Year wise Achievement. And the details of Funds allocation and release from 2020-21 to 2025-26 is annexed at Annexure-I.

Under Mahatma Gandhi NREGA, construction of pucca internal village roads or streets including side drains and culverts are allowed. The State-wise details of culverts completed during last 5 years and total expenditure made on culverts in all States/UTs under Mahatma Gandhi NREGS is at Annexure-II.

PMGSY roads are constructed by the State Governments with a design life of at least 10 years. As per PMGSY guidelines, maintenance of roads and bridges are the responsibility of the concerned State Governments. All road works are covered by initial five-year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of this 5-year post-construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per cycle, from time to time.

Annexure-I

Annexure referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No. 1407 dated 09.12.2025

State/UT-wise details of fund released and expenditure (including State Share) incurred during the last five years and current financial year 2025-26

(Rs. in Crore)

S.No	State	2020-21		2021-22		2022-23		2023-24		2024-25		2025-26	
		Release	Expenditure (including State Share)	Release	Expenditure (including State Share)	Release	Expenditure (including State Share)	Release	Expenditure (including State Share)	Release	Expenditure (including State Share)	Release	Expenditure (including State Share)
1	Andaman & Nicobar	0.00	3.78	9.22	5.45	12.22	7.51	12.22	22.93	0.05	3.97	0.00	9.47
2	Andhra Pradesh	53.20	396.75	50.00	508.86	644.13	748.63	140.64	368.03	507.32	370.60	0.00	225.04
3	Arunachal Pradesh	952.31	1,429.61	1090.60	1,279.07	1018.74	1,246.99	339.90	320.09	609.00	726.10	158.62	435.96
4	Assam	2516.62	2600.19	1591.50	2,488.03	664.91	1,118.21	391.29	571.22	79.24	264.76	84.03	85.08
5	Bihar	49.13	2173.52	375.00	1,992.99	1443.23	2,088.54	963.37	1,815.63	1195.44	2,312.80	0.00	548.59
6	Chattisgarh	924.48	1985.94	394.41	1,902.34	995.87	1,057.35	401.77	388.09	325.24	413.71	93.95	180.80
7	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	Gujarat	79.08	133.32	195.50	400.16	266.63	492.19	298.41	330.33	220.65	361.22	0.00	101.02
9	Haryana	0.00	92.10	353.23	583.12	168.25	213.81	74.01	150.86	27.38	34.60	0.00	4.23
10	Himachal Pradesh	745.24	1061.00	517.45	933.22	624.76	626.84	617.56	371.54	634.82	904.14	321.85	710.56
11	Jammu & Kashmir	1727.30	932.37	1328.34	1,485.28	717.00	1,114.78	1304.17	1,256.96	1028.25	1,070.58	14.88	242.57
12	Jharkhand	293.50	1083.34	0.00	598.44	332.63	745.63	752.80	1,323.90	961.77	1,374.96	0.00	371.95
13	Karnataka	49.29	728.40	704.25	1,499.18	720.47	864.71	72.25	404.03	100.58	142.81	0.01	11.51
14	Kerala	89.97	71.76	0.00	46.91	106.76	124.97	54.25	164.95	122.27	249.15	41.82	109.44
15	Ladakh	50.00	514.73	140.79	109.66	109.97	107.81	37.50	30.44	113.81	111.33	39.10	49.20
16	Madhya Pradesh	1099.54	2166.99	1392.25	2,419.14	1557.47	1,978.73	599.42	1,105.16	703.29	966.83	50.22	331.27
17	Maharashtra	0.00	221.59	0.00	376.73	743.00	1,074.02	1110.80	1,507.37	854.93	1,524.10	38.03	581.50
18	Manipur	420.66	601.46	742.00	710.58	744.98	539.11	161.29	296.83	2.81	88.75	0.32	1.85
19	Meghalaya	355.29	473.71	483.92	536.92	405.89	373.72	122.59	238.19	219.62	375.61	95.54	96.82
20	Mizoram	1.59	277.32	74.34	332.86	584.20	315.94	141.37	381.62	87.50	45.78	16.21	59.41
21	Nagaland	72.89	144.70	145.31	125.83	183.15	198.65	161.29	94.01	2.25	30.50	3.12	39.88
22	Odisha	774.29	1754.13	404.12	1,795.5	1235.88	2,088.9	1262.55	1,589.8	712.39	734.9	65.27	118.81
23	Puducherry	0.00	0.00	11.66	0.00	24.72	27.08	0.27	11.89	25.00	-0.10	0.00	0.00
24	Punjab	0.00	2.67	68.59	295.14	231.06	428.72	265.10	522.95	319.87	328.82	43.34	220.89
25	Rajasthan	237.15	492.13	917.51	1,452.64	199.90	372.38	404.79	633.09	450.46	933.32	143.08	255.16
26	Sikkim	195.50	178.52	107.28	177.89	263.33	230.34	94.37	130.13	70.00	148.98	32.97	87.07
27	Tamil Nadu	265.38	626.92	440.00	1,169.56	613.70	532.36	411.36	777.78	638.66	741.43	182.22	1011.68
28	Telangana	0.00	288.59	86.38	410.80	321.43	345.32	296.9625	479.41	132.57	399.90	0.00	157.33
29	Tripura	69.57	99.25	73.88	202.93	267.59	152.90	185.03	112.64	172.75	98.07	10.89	36.37
30	Uttar Pradesh	123.90	440.19	1418.55	2,074.26	2068.57	3,267.32	2679.63	3,791.65	1968.60	2,704.11	0.00	383.58
31	Uttarakhand	1536.27	1493.50	787.00	1,218.45	1297.16	1,350.02	551.05	800.68	815.50	934.09	95.82	245.43
32	West Bengal	969.31	1471.94	49.94	701.28	381.03	394.75	99.275	309.11	225.00	271.11	79.33	428.52
Total		13651.46	23940.42	13952.99	27,833.22	18948.61	24,228.27	14007.29	20,301.27	13327.03	18,666.94	1,610.62	7,140.99

Annexure referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No. 1407 dated 09.12.2025

State-wise details of culverts completed during last 5 years and total expenditure made under Mahatma Gandhi NREGS (as on 4 th December, 2025)														
S No.	State	Number of works Completed						Total Expenditure made (in Rs lakh)						No. of works ongoing
		2025-26	2024-25	2023-24	2022-23	2021-22	2020-21	2025-26	2024-25	2023-24	2022-23	2021-22	2020-21	
1	ANDHRA PRADESH	117	5	7	24	9	533	442.99	148.85	14.35	56.64	50.7	198.25	578
2	ARUNACHAL PRADESH	13	16	11	4	12	31	310.97	490.41	192.78	248.98	359.14	350.3	93
3	ASSAM	20	40	15	6	11	17	118.94	167.14	85.25	77.39	50.22	164.97	105
4	BIHAR	197	272	121	38	105	47	3229.6	3090.86	958.65	313.3	479.08	299.82	2,522
5	CHHATTISGARH	166	416	231	149	149	95	769.06	4213.15	2824.33	1304.99	1052.82	1356.72	313
6	GOA	-	-	-	-	-	-	0.47	0.15	0	0	0	0	1
7	GUJARAT	81	277	145	75	117	51	212.64	540.8	879.11	1129.07	431.39	316.68	599
8	HARYANA	-	-	-	-	1	2	1.28	0	0	0	3.21	1.24	1
9	HIMACHAL PRADESH	10	16	5	15	8	11	55.92	58.24	31.97	44.5	23.89	34.97	113
10	JAMMU AND KASHMIR	18	19	3	10	19	16	183.27	253.33	3.12	5.5	14.56	56.13	619
11	JHARKHAND	55	100	214	83	214	14	17.16	79.51	857.87	606.59	407.25	713.44	199
12	KARNATAKA	115	365	123	147	20	20	354.14	917.31	479.61	508.11	135.41	74.16	1,055
13	KERALA	72	213	104	52	33	19	130.78	644.85	393.03	370.42	171.17	91.03	209
14	LADAKH	30	17	-	-	1	-	19.97	47.6	0.03	1.96	0.36	0.38	18
15	MADHYA PRADESH	726	2,144	1,935	1,529	1,601	982	1567.2	8067.26	9492.94	5714.27	4825.35	3851.15	1,998
16	MAHARASHTRA	12	28	12	20	-	-	73.56	111.81	121.51	81.21	7.15	0	182
17	MANIPUR	20	5	10	-	1	11	758.95	72.06	39.51	18.86	27.31	42.47	194
18	MEGHALAYA	2	2	2	7	4	11	370.62	573.61	37.73	34.95	21.52	41.74	371
19	MIZORAM	39	41	41	65	47	26	93.43	122.18	146.08	197.18	136.65	92.34	17
20	NAGALAND	1	3	19	1	6	4	116.83	85.72	146.88	94.87	68.3	68.58	34
21	ODISHA	75	111	23	131	94	62	1296.18	774.53	336.37	246.77	433.63	307.52	1,019
22	PUNJAB	5	8	9	11	11	15	19.35	20.34	8.88	115.49	31.68	30.48	23
23	RAJASTHAN	7	199	64	16	20	3	1338.17	3123.19	2253.47	1236.39	1050.15	249.5	822
24	SIKKIM	1	-	-	1	-	-	2.75	5.1	0	2.14	0	0	2
25	TAMIL NADU	599	1,392	2,111	2,459	1,911	550	7882.31	13582.9	14080.7	23847.28	15478.52	9243.58	3,595
26	TELANGANA	13	15	2	-	1	-	140.35	56.66	13.01	0.21	0	0	119
27	TRIPURA	2	7	4	1	1	4	79.22	257.89	7.3	35.54	12.1	22.81	74
28	UTTAR PRADESH	157	343	177	164	88	49	634.34	786.76	809.99	743.9	259.23	551.62	778
29	UTTARAKHAND	5	4	3	11	5	11	6.29	6.82	4.79	8.07	11.58	24.9	10
30	WEST BENGAL	13	-	-	3	65	17	0	0	0	17.57	232.92	671.07	280
31	ANDAMAN AND NICOBAR	-	-	-	-	-	-	0	0	0	0	0	0	-
	Total	2,571	6,058	5,391	5,022	4,554	2,601	20226.7	38299.03	34219.2	37062.15	25775.29	18855.85	15,943
